

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 226/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.11.2017**

NAME OF THE COMPANY: Klass Hospitalities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Lakshmi Gurung, Ld. Counsel, Income Tax Department
Mr. Manish Raj, Company Prosecutor for ROC, Delhi

ORDER

Present none for the petitioner. In the interest of justice adjourned to 12th December, 2017. Court notice be issued to the petitioner through counsel.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)